

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP(IB) 393 of 2020

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2021**

Name of the Company: Shree Sumitra Enterprise Partnership Firm
Through its Patner Chiranjanbhai H Patel
V/s
SS Alloy Products Pvt Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

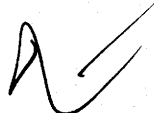
Learned Counsel Ms. Shivani Rao appeared for the Operational Creditor.

Learned PCS Mr. Dharmendra S appeared for the Corporate Debtor.

We direct Corporate Debtor to file affidavit in reply within two weeks by giving copy to other side and other side may file rejoinder (not more than five pages) within seven days thereafter. Matter stands adjourned to 28.04.2021


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 23rd day of March, 2021


**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**